NEW DELHI, SATURDAY, JUNE 7, 2003/ JYAISTHA 17, 1925


dated, 2nd June, 2003

1. (1) These regulations may be called the All India Institute of Medical Sciences (Amendment) Regulations, 2003.
(2) These shall come into force on the date of their publication in the Official Gazette.

2. In the All India Institute of Medical Sciences Regulations, 1999, in regulation 4, for sub-regulation (6), the following sub-regulation shall be substituted, namely:

"(6) An extraordinary meeting of the Institute may be called on a written request of not less than 9 members of the Institute within 7 days of the receipt of the requisition and the request made by members for a requisitioned meeting shall indicate the purpose of the meeting."

DR. P. K. DAVE, Director

[ADVT III/IV/151/2003/Exty]